

[31 July, 2006]

RAJYA SABHA

**Request for construction of Hostels/Ashrams in Chhattisgarh**

†695. SHRI SHREEGOPAL WAS: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government have received a request for constructing hostels/hermitages (Ashram) buildings in Chhattisgarh; and

(b) if so, by when the sanction in this regard would be accorded?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) Yes, Sir.

(b) The proposal received from the State Government of Chhattisgarh will be processed for sanction as soon as the information sought from the State Government regarding availability of matching share in the State budget, availability of land free of cost etc., is received.

**Dams in Narmada Valley**

696. SHRIMATI HEMA MALINI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that six large dams are being built in the Narmada Valley;

(b) if so, whether it is also a fact that the process of Narmada Valley will create destruction in the name of development;

(c) whether Government are aware that the affected persons are mostly tribals;

(d) if so, the number of tribal families affected besides others; and

(e) the steps Government have taken for the rehabilitation and to compensate the affected tribal families with others?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) Yes, Madam.

(b) No, Madam.

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† Original notice of the question was received in Hindi.